

12.14 hrs.

**Title: Introduction of the Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2001.**

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): Sir, I beg to move for leave to introduce a Bill further to amend the Government of Union Territories Act, 1963 and the Government of National Capital Territory of Delhi Act, 1991.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Government of Union Territories Act, 1963 and the Government of National Capital Territory of Delhi Act, 1991 "

*The motion was adopted.*

SHRI L.K. ADVANI: I introduce \*\* the Bill.

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\* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dt.2.8.2001

\*\* Introduced with the recommendation of the President.

MR. SPEAKER: The House will now take up the 'Zero Hour'.

Shrimati Renu Kumari – not present.

Shri Suresh Kurup.